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WA-938-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 8th OF MAY, 2025

WRIT APPEAL No. 938 of 2025

AKHILESH KUMAR TIWARI Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Ajeet Kumar Singh, Advocate for appellant.

Shri Anubhav Jain, Government Advocate for respondents.

ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

At appellant's request, the writ appeal is dismissed as withdrawn.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

MSP